

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 317 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2020

Name of the Company:

Pankaj Harilal Valia
Personal Gaurantor to UIC Corporation Pvt Ltd
& Ors

Section:

Section 94 of Insolvency and Bankruptcy Code

ORDER

Learned Counsel Ms. Anjali Chokshi appeared on behalf of personal guarantor.

Learned PCS Mr. Kiran Shah appeared for the Corporate Debtor.

Matter to appear for further consideration on 13.01.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 2nd day of November, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)